

India vary widely between States, being dependent on widely differing socio-economic conditions, resource endowments and historical, geographical, cultural and institutional factors. In view of this, no meaningful formulation of national urban policy is possible without a realistic appraisal of the trends and issues of urban development at State and Regional levels. Therefore, as a first step, an exercise to develop the State Urban Strategy Papers has been started. Preparation of a National Urban Policy will involve a process of consultation with the State Governments which has been started. The recommendations of various national and international seminars including the recent International Seminar on 'Integrated Urban Infrastructure Development' held in February, 1995 in New Delhi and those of the National Commission on Urbanisation will be kept in view. Since elaborate consultations/exercises will be involved in the formulation of a National Urban Policy, no specific timeframe for finalising and announcement of the National Urban Policy can be indicated at this stage. It is also not possible to indicate the features of the National Urban Policy although the Policy will cover aspects such as urbanisation, provision of urban infrastructure including water supply, transport, solid waste management etc., urban environment, urban planning, urban finance, urban land use, institutional strengthening including decentralisation, etc.

[Translation]

Tourism Projects of Rajasthan

5353. SHRI KUNJEE LAL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government of Rajasthan has submitted tourism development projects for the approval of the Union Government during the last three years;

(b) if so, the details of the projects accorded approval alongwith financial assistance provided and pending projects with the Union Government; and

(c) the steps taken to have decision on the pending projects?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). 36 proposals which were complete in all respects, received from the State Government of Rajasthan have been sanctioned with central financial assistance amounting to Rs. 498.25 lakhs during the last three years. The tourism projects sanctioned include construction of tourist complexes, tourist bungalows, wayside facilities, tourist reception centres toilet blocks, yatrikas, tourist lodges, flood lighting of monuments, organisation of fairs and festivals etc.

(c) Does not arise.

[English]

Overseas Tourism Offices

5354. SHRI SANAT KUMAR MANDAL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the expenditure incurred on the maintenance of various overseas tourism offices, country-wise during the year 1994-95;

(b) whether the Government have decided to shift some of these overseas field offices in a bid to tap emerging markets; and

(c) if so, the particulars of the overseas tourism offices planned to be shifted?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (c). Location of offices is reviewed whenever required.

STATEMENT

Expenditure incurred on establishment of Overseas Tourist Offices under Department of Tourism during the year 1994-95.

Sl. No.	Operation	Name of country	Location of Tourist Office	Expenditure incurred (Rupees in Lakhs)	
I. America	1. USA	New York	New York	153.46	
			Los Angeles	38.69	
		2. Canada	Toronto	33.19	
II. U.K.	1. U.K.	London	100.89		
III. Europe	1. Switzerland	Geneva	Geneva	56.71	
			2. France	Paris	134.98
			3. Germany	Frankfurt	168.63
			4. Sweden	Stockholm	49.50
			5. Spain	Madrid	18.35
			6. Italy	Milan	41.15
			7. Netherlands	Amsterdam	66.33
IV. Australasia	1. Australia	Sydney	Sydney	70.13	
			2. Signapore	Singapore	73.49
			3. Malayasia	Kuala Lumpur	21.05
V. East Asia	1. Japan	Tokyo	Tokyo	31.85	
			2. Thailand	Bangkok	17.89
VI. West Asia	1. U.A.E.	Dubai	Dubai	65.30	
			Bahrain	11.59	

Pension for Bank Employees

5355. SHRI P.C. THOMAS : Will the Minister of FINANCE be pleased to state :

(a) whether bank employees who retired before January 1, 1986, have also demanded pension;